

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.220 - IA/1045(AHM)2023
in
CP(IB)/314(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Shrinathji Spintex Pvt Ltd
V/s
Sunrise Ginning Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Mr. Rahul Bhavsar, Adv.
For the Respondent : Mr. Vinodkumar Shah, PCS

ORDER

IA/1045(AHM)2023

Ld. Counsel for the applicant Resolution Professional submitted that they have received all the information as sought for from the respondent and they have also filed pursish. In view of the same, IA 1045 of 2023 stands disposed off.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)